

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar General)

\*\*\*\*

**NOTIFICATION**

No. 938 of 2026/RG/LS

Dated 22.04.2026

In addition to the existing panel of Lawyers for Hon'ble High Court of Jammu & Kashmir and Ladakh, the following Advocates have also been inducted into the panel of advocates for conducting cases for and against the High Court/Subordinate Courts before Hon'ble High Court of Jammu & Kashmir and Ladakh at Jammu/Srinagar:-

**For Kashmir Province**

S.No	Name of Advocate	Cases to be Assigned
1	Mr. Huzaif Ashraf, Advocate, High Court of J&K and Ladakh, Srinagar	High Court Cases/RTI Cases
2	Mr. Sikander Hayaat Khan, Advocate, High Court of J&K and Ladakh, Srinagar	High Court Cases/RTI Cases


**For Jammu Province**

S.No	Name of Advocate	Cases to be Assigned
01	Mr. Karman Johal, Advocate, High Court of J&K and Ladakh, Jammu	High Court Cases/RTI Cases

The above said panel lawyers shall be governed by the terms and conditions/fee structure as laid down in High Court Notification No. 437 of 2022/RG dated 21.04.2022.

The empanelled lawyers shall ensure to secure the interest of the High Court by pursuing the cases vigorously and they shall keep the Registrar General informed about the Court proceedings.

**By Order**

  
(M.K. Sharma) 22/04/2026  
Registrar General

No. 16754-64/RG/LS

Dated 22.04.2026

**Copy to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
4. Chief Accounts Officer, High Court of J&K and Ladakh, Main Wing, Jammu.
- 5-6. Chief Librarian, High Court of J&K and Ladakh, Jammu/ Srinagar.
7. Mr Huzaif Ashraf, Advocate, High Court of J&K and Ladakh, Srinagar, for information and necessary action.
8. Mr Sikander Hayaat Khan, Advocate, High Court of J&K and Ladakh, Srinagar, for information and necessary action.
9. Mr Karman Johal, Advocate, High Court of J&K and Ladakh, Jammu, for information and necessary action.
- ✓ 10. I/C NIC, Jammu for uploading the same on the official Website of the High Court.

  
22/04/2026  
Registrar General